30 00 (2010)

**Declaration of Assets and Liabilities** 

I, STUDIES Son/daughter/wife of STO, 2 mm?

service and presently working as Society to the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	NiL	NIL	NiL	NIL	NIL
(ii)	Deposits In Banks, Financial Institutions And Non-Banking Financial Companies	NiL	NiL	NiL	NiL	NiL
(111)	Bonds, Debentures and Shares in companies	NiL	NiL	NiL	NiL	NiL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NiZ	NiL	NiL	PiL	NiL
(v)	Motor Vehicles (details of make, etc.)	Moter	NiL	Niz	NiL	NIL
(vi)	Jewellery (give details of weight and value)	506m 250000	Niz	NiL	NiL	NiL
(vii)	Other assets, such as values of claims / interests	Nic	NiL	NiL	NiL	NiL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

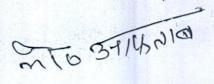
also have to be indicated?

Sr. No.	Description	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	Nic	NiL	NiL	NiL
(ii)			NiL	NiL	NiL	NiL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	100 Co.	NiL	Ni-	Nir	Niz
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nic	NiL	NIL	NiL	NiL
(v)	Others (such as interest in property)	NiL	Niv	NIL	NIL	Niv

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		13,00000
/  X	(ii) Loans from financial institutions	Niko	NiL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nic	Niv
	(b) dues to departments dealing with supply of water	NiL	Nic
	(c) dues to departments dealing with supply of electricity	Nic	N)L



	(d) dues to departments dealing with telephones	NiL	Nic
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NiL	NiL
	(f) Other dues, if any	NIL	Ni'L
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Ni'L	Ni L
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NiL	NiL
	(iii) Sales Tax [Only in case of proprietary business]	Ni'L	NiL
	(iv) Property Tax		

## C. <u>Personal Detail</u>

GPF/CPF/PKAN NO		PTS/BCH-1100
Gender	:-	[77] (M/F)
Date of Birth	an is the second	18091969 (DD/MM/YYY)
Class/Group	•	C (A/B/C)
Cadre	:-	
		(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	:-	BHOJPUR
I hereby knowledge and		e that the above details are true to the best of my
7097010		Signature 716 34/42/00
		Name of Employee: 314d/d
Place:	·····	Designation: 21) Mah
Place: 46 97 Date: 07-0	2-20	24 Department: 19 21 19 40)
		in each page of the declaration. Asset declaration form

must be in A4 size white paper with computer typed (single side)

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in prescribed format.